

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) (Ins.) No. 252 of 2020**

**IN THE MATTER OF:**

**Sai Peace and Prosperity  
Apartment Buyers Association** **...Appellant**

**Vs.**

**ASK Investment Managers Pvt. Ltd. & Ors.** **....Respondents**

**Present:**

**For Appellant:** **Mr. Nikhil Nayyar, Sr. Advocate with Mr. Pawan Bhushan and Mr. Divyanshu Rai, Advocates.**

**For Respondents:** **Mr. Ramji Srinivasan, Sr. Advocate with Mr. Pranaya Goyal, Ms. Shachi Udeshi, Mr. Abhishek Sharma, Mr. Denzil Arambhan, Ms. Disha Shetty, Mr. Yash Sethna, Ms. Rajshree Chaudhary and Mr. Shivkrit, Advocates for R-1. Ms. Surabhi Singh, Mr. Rakesh Karela and Dr. MR Venkatesh, Advocates for R-2.**

**With**

**Company Appeal (AT) (Ins.) No. 315 of 2020**

**IN THE MATTER OF:**

**V.S. Suresh** **...Appellant**

**Vs.**

**ASK Investment Managers Pvt. Ltd. & Ors.** **....Respondents**

**Present:**

**For Appellant:** **Mr. Rana Mukherjee, Sr. Advocate with Mr. Goutham Shivshankar, Advocate.**

**For Respondents:** **Mr. Ramji Srinivasan, Sr. Advocate with Mr. Pranaya Goyal, Ms. Shachi Udeshi, Mr. Abhishek Sharma, Mr. Denzil Arambhan, Ms. Disha Shetty, Mr. Yash Sethna, Ms. Rajshree Chaudhary and Mr. Shivkrit, Advocates for R-1. Ms. Surabhi Singh, Mr. Rakesh Karela and Dr. MR Venkatesh, Advocates for R-2.**

*Contd./-...*

**ORDER**  
**(Virtual Mode)**

**12.04.2021:** These Appeals are Part Heard. Due to exigency it is difficult to continue further arguments today.

List both these Appeals as 'Part Heard' on **20<sup>th</sup> April, 2021** at **2.00 P.M.**

**[Justice A.I.S. Cheema]**  
**Member (Judicial)**

**[V. P. Singh]**  
**Member (Technical)**

*sa/md*